

THE HIGH COURT OF KERALA

NOTICE

A7-127/2020

Kochi- 682 031
Dated: 21.05.2020

**Sub:- Modification in the arrangements of the proceedings in Courts
and Sections - reg.**

Ref: High Court Notice of even No. dated 19.05.2020

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In order to facilitate listing/hearing, as per notice dated 19.05.2020, weekly hearing list of cases will be published in advance for every week. Lawyers, who have any inconvenience to appear in Court are requested to intimate the same to the Registry well in advance, through e-mail ID rj.hc-ker@gov.in or by filing a memo, as the case may be, within two days from the date of publication of the weekly hearing list.

(By Order)

Sd/-
N. Anitha
Registrar (Judicial)